## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 64/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES: M/s. Styrax Commodities Limited M/s. Vadraj Cement Limited & Ors.

SECTION OF THE COMPANIES ACT: 241, 242, 244 of the Companies Act, 2013.

DESIGNATION

Mikhil Rajani ilb m/s. V. Deshpande 4: to for Respondent NO.13

**SIGNATURE** 

<u>S.</u> No.

Mr. Gaurau Joshi, Er Advocate JACIU
Mr. Dhanam Jumani, Advocate Petitione ilb DSK Legal

NAME

## CP No.64/241,242,244/NCLT/MB/MAH/2016

As to application filed by R13, since the Petitioner side has already mentioned that no order has been sought against R13, nor has any order been passed against R13, this Bench hereby dismissed the Application of R13 considering it as infructuous. For the answering Respondent side sought time to file reply during the course of day, they are hereby permitted accordingly. The Petitioner is at liberty to file rejoinder if any, within 15 days hereof.

List this matter for hearing on 4.4.2017.

Sd/-**B.S.V. PRAKASH KUMAR** Member (Judicial)